

SUPREME COURT OF INDIA

Hans Raj

Vs.

Sundar Lal Aggarwal

(A. C. Gupta, E. S. Venkataramiah and R. S. Sarkaria JJ.)

20.08.1980

ORDER

The Text below is only a summarized version of the order pronounced

Special Leave was granted and the case was sent back to the High Court with the direction to restore the LPA and to consider it further.